

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 226
154/252/ND/2020

IN THE MATTER OF:
Sanjay Kumar

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

Order delivered on 13.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

**:Mr. Saumil Sharma, Mr. Amol
Vyas, Advs.**

For the ROC

:Mr. M. Yadubhushan, AROC.

ORDER

The learned counsel appearing on behalf of the appellant has submitted that yesterday he had filed the ITR, but the same is not on the records. The Registry is directed to place it on the records. Matter is adjourned to 23.04.2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)